

**IN THE COURT OF SHRI NITISH KUMAR SHARMA, MM-03, North East District
 NORTH EAST DISTRICTS, KARK ARDOOMA COURTS, DELHI**

Cause List for 21.12.2020

APP	Sh Ashutosh Pandey	9999255736	
Reader	Sh Neeraj Gupta	8130040228	readermm03ne@gmail.com
Ahlmad	Sh Santosh Kr	8527310689	

PENDING APPLICATION

S No.	FIR No.	PS	U/S	Title	Purpose
1.	296/2020	Khajuri Khas		St vs Kasif & Mohd Shafiq	App for 82 Cr. P. C.
2.	675/2020	Khajuri Khas		St vs Tosif	App for 82 Cr. P. C.
3.	564/2020	Shastri Park	356/379/34 IPC	St vs Mohd Salman	Bail Bond
4.	0484/2020	Gokalpuri	25/54/59 A. Act	St vs Shanu	Bail Bond

FRESH APPLICATION

S No.	FIR No.	PS	U/S	Title	Purpose
1.	447/2020	Shastri Park	392/397/34 IPC	St vs Faizan	Bail Application
2.	447/2020	Shastri Park	392/397/34 IPC	St vs Mazhar	Bail Application
3.	030569/2020	Khajuri Khas	379/411 IPC	St vs Ayyub Khan	Bail Application
4.	245/2020	Shastri Park	392/394/34 IPC	St vs Shahnawaj	Bail Application
5.	027665/2020	Shastri Park	379 IPC	St vs Not known	Superdari (DL-6S-AT-2839)
6.	542/2020	Gokalpuri	323/341/506 IPC	St vs Salman	Status Report
7.	02379/2020	Gokalpuri	25 Arms act	St vs Vijay @ Mot	App 167(2) Cr. P. C.
8.	599/2020	Shastri Park	356/379/411 IPC	St vs Subham	Superdari (Mobile)
9.	535/2020	Gokalpuri	279/337 IPC	St vs Unknown	Superdari (DL-01- MA-3788)